

- (iii) Demand for a high power committee to study and suggest ways to solve problem of child labour engaged in Bangles industry in Firozabad, U.P.

SHRI GANGA RAM (Firozabad) : Mr. Deputy Speaker, Sir, due to its bangle industry, the city of Firozabad situated in Agra district of Uttar Pradesh is called the Suhag Nagari, the city of good fortunes. Initially it started as a small scale industry and now gradually it has developed into a big industry, the credit for which goes to the industrialists and skilled craftsmen of the area. Presently, there are 135 bangle manufacturing units which include 50 glassware (blowing) and 67 bangle cutting units and which have been registered under the Factories Act, 1948.

In these factories, the problem of child labour has assumed a serious proportion. The parents of child labourers, the owners of the factories and the administration are collectively responsible for it. Most of the parents of child labourers are skilled workers, but financial hardship is their greatest problem. They want that their children should stand on their own feet in their tender age and should help in maintaining their family by learning the special skill and technique of this bangle industry and should acquire skilled craftsmanship in this field. That is why the children are engaged in this profession, which is unlawful. Therefore, in order to solve this problem, arrangements should be made to rehabilitate them.

The Government in stead of viewing this burning problem from emotional viewpoint, it should solve it by considering the hard facts. I would like to suggest that the Central Government may kindly appoint a high level committee without any delay which may make an indepth study of this problem by rising above the sentiments and make constructive suggestions within the shortest possible time, so that an appropriate solution to this problem could be found.

- (iv) Demand for inclusion of Maithili language in the Eighth Schedule of the Constitution.

SHRI D. L. BAITHA (Araria) : Mr.

Deputy Speaker, Sir, the population of Maithili speaking people in India is about three and a half crores. It has got its own script and it has a very rich literature. In spite of the fact that this language is important from all aspects, it has not so far been included in the Eighth Schedule of the Indian Constitution, whereas other 15 languages of the country have been included in this Schedule. Therefore, while drawing the attention of the Government towards this important subject, it is my strong demand that the Maithili language be included in the 8th Schedule of the Indian Constitution.

- (v) Demand for National Highway between Fatuah and Gaya via Islampur in Nalanda district of Bihar.

SHRI VIJOY KUMAR YADAV (Nalanda). Mr. Deputy Speaker Sir, Nalanda is the most backward district in Bihar. The pitiable condition of the roads has increased its backwardness.

The Fauth--Gaya road via. Islampur, Rajgir connects four districts. Earlier there was a narrow gauge railway line from Fatuah to Islampur which has since been closed after nationalisation. At present, the road is in a very dilapidated condition and due to lack of means of transport, the passengers and farmers are facing difficulty and the development of this area is being affected adversely.

Therefore the Government is requested that a national highway be constructed from Fatuha to Gaya via Islampur and Rajgir and the closed line from Fatuah to Islampur be converted into a broad gauge line without delay and rail traffic should be resumed immediately.

[English]

- (vi) Need for releasing land for Kalinadi Hydro-Electric Project Stage II to overcome power shortage in Karnataka State.

SHRIMATI BASAVARAJESWARI (Bellary) : The Karnataka State has